

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **26.04.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)  
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**IN THE MATTER OF** : Aditya Birla finance Ltd  
Vs  
Vijayalakshimi subburaj

**MAIN PETITION NUMBER** : CP(IB)/13/CHE/2024

**(IA/MA) APPLICATION NUMBERS**

IA(IBC)/647(CHE)2024

**ORDER**

Present: Mr. Ullasa, Ld. Counsel for IRP along with the IRP.  
Ms. Meena, Ld. Counsel for Petitioner.  
Mr. P.D.Gokularao, Ld. Counsel for Respondent.

Ld. Counsel for the Respondent seeks and is granted two weeks' time to file  
reply / objections.

Rejoinder, if any, be filed within one week thereafter.

List the Petition for hearing on **25.06.2024**.

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**[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]  
MEMBER (JUDICIAL)**